

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

41. C.P. (CAA)1908(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.08.2018**

NAME OF THE PARTIES: Hi Class Buildcon Pvt. Ltd. & Others

SECTION 230-232 of the Companies Act, 2013

ORDER

At request List this matter on 03.09.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)